NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.200/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th December 2017, 10.30 A.M

| Name | of the Company | Chandrakala Goenka- V | ersuss-Parakh Realtors Pvt. L | td & Ors. |
|---------------|----------------|---------------------------------------|-------------------------------|---------------------|
| Under Section | | 397/398 6904 mod Aveb 41 middle 9 5 h | | |
| SI. No. | | | Appearing on behalf of | Signature with date |

1) Nou Ratnanko Baneyi, Son Adv
2) Mon Reclobroto Nutra, Adv for A
3) Mon Sid hautha Shauma, Adv petition 1
4) HS Sousti B Roy, Adv
5) Mes Namvale Baser, Adv 19/12/19
5) Mes Namvale Roy, Adv Rupondent Rupondent No. 1 to 3
1. Mn. Shaunake Mitra, Adv No. 1 to 3
19.12/17
2. Mn. Shaunake Mitra, Adv No. 1 to 3

ORDER

Ld. Counsel for the petitioners and the respondent nos . 1 to 3 are present.

IA No. 99/KB/2017 has been filed by the petitioner for summoning the respondent nos. 1 and 2 for cross examination. Interim application will be decided along with the main petition. If it is felt that cross-examination is necessary we will summon them.

Both the parties are directed to file written submissions in C.P. within 15 days from today. Ld. Counsel for the respondents has filed written submission relating to I.A.No. 99/KB/2017, which may be taken on record. Ld. Counsel for the petitioner prayed that a copy of the written submissions may be given to him. Prayer is allowed.

All pending applications will be decided along with the C.P.

List it on 12/02/2018.

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(Jinan K.R.) Member (J) 80

(V.P.Singh) Member (J)